

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**R.P. NO. 18 OF 2015 IN IA NO. 187 of 2015 IN
APPEAL NO. 21 OF 2014 & IA NO. 251 OF 2015**

And

APPEAL NO. 204 OF 2015 & IA NO. 343 OF 2015

Dated: 19th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Indian Wind Energy Association & Anr.	Appellant(s)
Vs.		
Gujarat Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s) : Mr. Saahil Kaul
Mr. Sandeep P.

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Mr. Sandeep R. for R-8 & R-9

Mr. Ruchir Mishra for R-10

ORDER

At the request of the learned counsel for the parties, list the matter for hearing on **8th March, 2017** at **2:30 p.m.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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